

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 513/2016 in
O.A. No. 1951/2016

New Delhi, this the 18th day of January, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Vijay Kumar Talwar,
S/o Shri Bansi Lal,
R/o H.No. 8103, Kharian Street,
Roshanara Road, Delhi-110007. .. Petitioner

(By Advocate: Shri Ankit Kalra)

Versus

Shri Arun Goel,
Vice-Chairman,
Delhi Development Authority,
Vikas Sadan, New Delhi-110003. .. Respondent

(By Advocate : Shri Sanjay Singh for Shri Arun Birbal)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, the learned counsel for the respondents, while producing an order dated 17.01.2018 passed by the respondents, submits that they have complied with the orders of this Tribunal and, accordingly, prays for closure of the CP.

2. In the circumstances and in view of compliance of the orders of this Tribunal, the CP is closed and notice is discharged.

**(Nita Chowdhury)
Member (A)**

**(V. Ajay Kumar)
Member (J)**

/Jyoti /